

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 147/2020
in
O.A. No. 4580/2018**

This the 6th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Shri Sushil Kumar Tyagi
Aged above 60 yrs./Retired Grade II (DASS) Head Clerk
S/o Late Shri S.L. Tyagi
R/o F-385, Gali No. 6 Wazirabad Village,
Delhi – 110084

...Petitioner

(By Advocate: None)

VERSUS

1. Sh. Sanjeev Khirwar,
Principal Secretary (Revenue)
cum Divisional Commissioner
Govt of NCT of Delhi
5, Shamnath Marg,
Delhi – 110054.
2. Sh. Arvind Jain, Block Development Officer (South),
Govt. of NCT of Delhi, M.B. Road, Saket,
New Delhi - 110017

...Respondents

(By Advocate: Ms. Esha Mazumdar)



ORDER (Oral)

Hon'ble Mr. Ashish Kalia, Member (J):

In view of the compliance report dated 30.03.2021 filed by the respondents, nothing survives in this contempt petition and same is closed.

Notices stand discharged.

**(Ashish Kalia)
Member (J)**

/akshaya/shilpi/

**(A.K. Bishnoi)
Member (A)**